



**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

OA/350/1684/2014

Date of Order: 30.10.2017

Coram : Hon'ble Manjula Das, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

1. Sri Asok Kumar Mukhopadhyay, son of late Sudhir Kumar Mukhopadhyay, aged about 60 years, retired Research Associate (Linguistic), Office of the Anthropological Survey of India, Eastern Regional Centre, EN 79, Sector -V, Salt lake, Kolkata 700091, residing at 14B, Birpara lane, Kolkata 700030.
2. Dr. (Mrs) Samira Dasgupta, wife of Dr. Amitabha Sarkar, aged about 61 years, retired Assistant Anthropologist (Cultural), office of the Anthropological Survey of India, 27, Jawaharlal Nehru Road, Kolkata – 700016, residing at AG-44, Salt Lake, Sector-II, Kolkata-700091.
3. Dr. (Mrs.) Chumki Piplai, wife of Sri Dipak Piplai, aged about 62 years, retired Assistant Anthropologist (Physical), Office of the Anthropological Survey of India, 27, J. Nehru Road, Kolkata 700016, residing at 75/30 S.N.Roy Road, Kolkata 700038.
4. Sri Mukul Hazra, son of late Biswanath Hazra, aged about 62 years, retired Assistant Anthropologist (Cultural), office of the Anthropological Survey of India, Eastern Regional Centre, Salt Lake, Sector-V, Kolkata-91, residing at 13, Beliious 1st Byelane, Howrah-711101.
5. Smt. Indrani Naskar, wife of Dr. Santosh Kr. Naskar, aged about 61 years, retired Research Associate (Cultural), office of the Anthropological Survey of India, 27, Jawaharlal Nehru Road, Kolkata- 700016, residing at Off-shore Housing Cooperative Society, 384/B, A/C. Bose Road, P.O. Thakurpukur, Kolkata-700063.
6. Dr. Sudhansu Gangopadhyay, son of late Anath Bandhu Gangopadhyay, aged about 61 years, retired Cartographer, office of the Anthropological Survey of India, Eastern Regional Centre, EN-79, Sector-V, Salt Lake, Kolkata 700091, residing at Santipuram, P.O. & P.S. Singur, Dist. Hooghly, West Bengal.
7. Dr. Pradyot Kr. Guha, son of late Pramotha Nath Guha, aged about 61 years, retired Cartographer, office of the Anthropological Survey of India, 27, Jawaharlal Nehru Road, Kolkata 700016, residing at Neelachal Abasan, 98, Rajdanga Main Road, Kolkata – 107.
8. Dr. Bidyut Kumar Das, son of Sri Sudhir Kr. Das, aged about 61 years, retired Research Associate (Cultural), office of the Anthropological Survey of India, Eastern Regional Centre, Salt Lake, Sector-V, Kolkata- 700091, residing at Mashila Green Park, Ramchandrapur, Sankrail, Howrah- 711313.
9. Dr. Shyamsundar Bandyopadhyay, aged about 61 years, retired Research Associate (Biochemistry), office of the Anthropological Survey of India (C.R.C.), CGO Complex, Block –A, 1st Floor, Seminary Hills, Nagpur- 440006, residing at P.O & Vill. Khalna, Dist. Howrah, Pin : 711414, West Bengal.

---Applicants.

-VERSUS-

1. Union of India through the Secretary to the Govt. of India, Ministry of Culture, Department of Culture, Shastri Bhawan, New Delhi- 110001.
2. The Secretary to the Govt. of India, Ministry of Culture, Department of Culture, Shastri Bhawan, New Delhi- 110001.
3. The Secretary to the Govt. of India, Ministry of Finance, Department of Expenditure, North Block, New Delhi- 110001.
4. The Secretary to the Govt. of India, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, North Block, New Delhi- 110001.
5. The Director, Anthropological Survey of India, 27, Jawaharlal Nehru Road, Kolkata 700016.

---Respondents.

For the Applicant : Mr S.K Datta, Counsel

For the Respondents : Mr. A. Mondal, Counsel

Per Mrs. Manjula Das, Judicial Member:

Heard Id. counsel for both sides

2. Id. counsel for the applicant Mr. S.K Datta, submits that the respondents counsel, Mr. A. Mondal, had received instructions which states that the Respondents had examined whether the applicants are similarly circumstanced with Dr. Md. Azeez Mohedden and it has been found that the applicants are similarly circumstanced and steps are being taken to grant the benefits sought for by the applicants in the OA.
3. Id. counsel for the respondents submits that by taking into account the note of the respondents, the matter may be disposed of.
4. The Id. counsel for the applicant also prays that in pursuant to this assurance given through letter dated 21st September, 2017 by the Head of Office, Anthropological Survey of India, Kolkata, the matter be disposed of and prayed for giving the benefits as prayed for within a stipulated period.
5. Accepting the prayers of both the Id. counsel and taking note of the letter of Anthropological Survey of India, Government of India, Ministry of Culture, we dispose of the OA by directing the respondent to exercise the benefits assured

through the letter dated 21.7.2017. We hope and trust that the matter for consequential benefits as sought for in the reliefs will be ensured within 2 months of date of issue of the order of the Respondents.

6. Accordingly, the OA stands disposed of. No costs.


(Dr. Nandita Chatterjee)
Member (A)


(Manjula Das)
Member (J)

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